

Government of Jammu and Kashmir  
Home Department  
Civil Secretariat, Jammu/Srinagar

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Phone.No. 0191-2547169-(J)  
0194-2506262-(S)

NOTIFICATION

Jammu, the 14<sup>th</sup> December, 2020

SO-377 Whereas, on 15-06-2018 Police Kulgam received reliable information that one lady namely Mst. Naseema Bano W/O Abdul Salam Sheikh R/O Rampora Qaimoh was working as OGW for the terrorists of HM outfit active in the area; and

2. Whereas, the accused was providing shelter and logistic support to the terrorists and was also managing supply of the illegal arms/ammunition to the HM terrorists from one place to another, besides the monthly honorarium payments/funds were being distributed among the terrorists through the said accused; and

3. Whereas, a Case FIR No. 30/2018 U/S 13,23, 39 Unlawful Activities (Prevention) Act 1967, came to be registered in Police Station Qaimoh and investigation was set into motion; and

4. Whereas, during the course of investigation the statement of witnesses acquainted with the facts and circumstances of the case were recorded under the relevant provisions of law; and

5. Whereas, during investigation a photograph of the accused alongwith with illegal weapon which was made viral on social media alongwith her son (an active terrorist of HM outfit) was seized in the

case. Subsequently the accused was arrested in connection with the case and she disclosed that she was working as OGW for the terrorists of HM outfit and on her disclosure some incriminating material and 24 AK rounds were recovered from her possession; and

6. Whereas, during the further course of investigation it was revealed that the accused was working as active OGW for the terrorists of HM outfit and was providing shelter, logistic support to the terrorists of said outfit, besides was found managing the supply/ transportation of illegal arms/ammunition for the terrorists. The accused was found to be instigating the youth of the area to join the HM outfit and hatching of criminal conspiracy with the terrorists for carrying out the unlawful/anti national activities in the area; and

7. Whereas, on the basis of investigation, statement of witnesses recorded and other evidence collected, the investigating officer has prima facie established involvement of the below mentioned accused for commission of offences punishable under section(s) as shown against her name of Unlawful Activities (Prevention) Act, 1967:-

S.No	Name of the accused	Offence
1	Mst. Naseema Bano W/O Abdul Salam Sheikh R/O Rampora Qaimoh.	13,23,39 ULA (P) Act

8. Whereas, the Authority appointed by the Government under sub-section (2) of section 45 of the Unlawful Activities (Prevention) Act, 1967 has independently examined the case diary file and all the other relevant documents relating to the case and has come to the conclusion that prima facie case is made out against the above accused: and

9. Whereas, after perusing the Case Diary File, the relevant documents and also taking into consideration the views of the Authority appointed under sub-section (2) of section 45 of the Unlawful Activities (Prevention) Act, 1967, the Government is of the view that there is sufficient material and evidence available against the above mentioned accused for her prosecution under the provisions of law.

Now, therefore, in exercise of powers conferred by sub section (2) of section 45 of the Unlawful Activities (Prevention) Act, 1967, the Government hereby accords sanction for launching prosecution against the above mentioned accused for the commission of offences punishable under section 13,23,39 ULA (P) Act, in the case FIR No. 30/2018 of Police Station Qaimoh.

By order of the Government of Jammu & Kashmir.

Sd/-

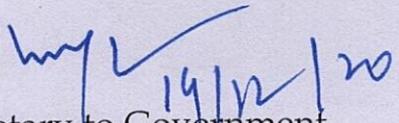
Principal Secretary to Government  
Home Department.

No:-Home/Pros/202/S/2020

Dated:- 14-12-2020

**Copy to the:-**

1. Joint Secretary, J&K Ministry of Home Affairs, GOI
2. Director General of Police, J&K Jammu. The CD file in original is returned herewith.
3. Secretary to Government, Department of Law, Justice & PA.
4. Pvt. Secy. to Principal Secretary (Home) Department.
5. Stock file.

  
Special Secretary to Government  
Home Department.  
